## LOK SABHA UNSTARRED QUESTION NO.1037 TO BE ANSWERED ON 26<sup>th</sup> JULY, 2021

### **Utilisation of CSR Funds**

## 1037. PROF. SAUGATA RAY: SHRI HEMANT TUKARAM GODSE:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of profits of nationalized oil companies of the country during the last three years;
- (b) the details of projects executed/activities undertaken by the nationalized oil companies/Private sector Petroleum and Natural Gas companies from their CSR funds during the last three years;
- (c) the total expenditure incurred on these projects/ activities, comapny-wise; and
- (d) the details of the criteria followed to select the projects?

### **ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) Year-wise details of profit earned by Public Sector Oil Companies during the last three years is as below:-

(Value in Crore)

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Oil PSUs	2018-19	2019-20	2020-21
	68032.00	26487.00	72827.00

- (b)&(c) The projects/activities wise details of funds spent under CSR by Public Sector Oil Companies during the last three years are available on their respective websites.
- (d) CSR activities are undertaken by Public Sector Oil Companies under the heads identified under Schedule VII of the Companies Act 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Centric Initiatives and Care for the Elderly & Differently-abled persons.

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